## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 229 of 2013

Dated: 25th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory

Commission & Ors. ....Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

## **ORDER**

**Admit.** Issue notice to the Respondents returnable on 25.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **25.10.2013**.

(V.J. Talwar) Technical Member (Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs